

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

101(ND)14

CORAM:

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2019

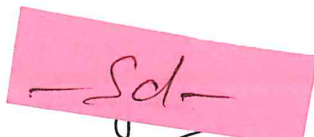
NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold  
Industries Ltd. & ors.

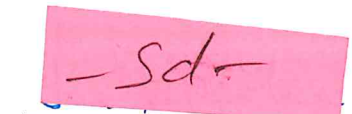
SECTION OF THE COMPANIES ACT: 397-398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Counsel for the Petitioner <b><u>ORDER</u></b>
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In view of the Court assembling post lunch, Ld. Counsel prays for an adjournment. Adjourned to 13<sup>th</sup> December, 2019.

  
(L.N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)